

HIGH COURT FOR THE STATE OF TELANGANA

MAIN CASE No: W.P.(PIL)(SR).No.17216 of 2026

PROCEEDING SHEET

Sl. No.	Date	ORDER	OFFICE NOTE
1.	13.07.2026	<u>HCJ (AKrS,J) & GMM,J</u> Mr. Banappagari Vinay Reddy, party-in-person. Mr. S. Pradeep Kumar, learned Government Pleader for Information and Technology Department, appears for respondent Nos.2 and 3. Respondent No.4 be deleted from the array of parties. Let the public interest litigation be instituted. _____ HCJ (AKrS,J) _____ GMM,J ES	Transferred to i/o folder, before corrections, if any.